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Title: Introduction of the Lakshadweep Fishermen (Welfare) Bill, 2012.

SHRI HAMDULLAH SAYEED (LAKSHADWEEP): Sir, I beg to move for leave to introduce a Bill to provide for welfare and protection of fishermen, payment of compensation to fishermen affected by natural calamities and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for welfare and protection of fishermen, payment of compensation to fishermen affected by natural calamities and for matters connected therewith."

*The motion was adopted.*

SHRI HAMDULLAH SAYEED:I introduce the Bill.

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